

**F.No.14011/04/OUTSOURCE-STENO/16-17/CESTAT/CT
CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK-2, R.K.PURAM, NEW DELHI-110066**

Date:- 30/07/2018

To

M/S. PR Mobicult Technologies PVT LTD
220, Vardhman diamond plaza, 2nd Floor
D.B.Gupta Road, Motia Khan
Pahar Ganj, New Delhi-110055

Sub: - Extension of contract: reg

Sir,

Reference to this Tribunal letter of even no dated 18/06/2018, conveying the approval of the competent authority for providing stenos. In this connection the existing contract is further extended for a period of two month w.e.f 01/08/2018 to 30/09/2018 on the same terms & conditions.


You are further requested to provide 1(One) stenographers for the above stated period i.e from 01/08/2018 to 30/09/2018 to this office on the same terms and conditions.

Yours faithfully,



(Kripa Shankar)

Assistant Registrar(CI)

Recd. on 10/08/18

10/08/18

